

**Government of Jammu and Kashmir**  
**Housing & Urban Development Department**  
**Civil Secretariat, Jammu.**

Notification

Jammu, the 24th December, 2021.

S.O. 437 .-in exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Sh. Baldev Raj S/o Sh. Munshi Ram, Member Ward No.04, Akhnoor for being declared as Vice President of the Municipal Committee Akhnoor, for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/

**(Dheeraj Gupta) IAS**

Principal Secretary to the government,  
Housing and Urban Development Department

HUD/LSG/ULBJ/128/2021(C.No.99883)

Dated: 24 .12.2021

Copy to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Principal Secretary to the Government, General Administration Department.
3. Chief Electoral Officer, J&K, Jammu.
4. Divisional Commissioner, Jammu.
5. Secretary to the Government, Department of Law Justice & Parliamentary Affairs.
6. Special Secretary to Chief Secretary, J&K.
7. Deputy Commissioner, Jammu.
8. Director, Urban Local Bodies, Jammu.
9. General Manager, Ranbir Government Press, Jammu/Srinagar, for publication, in the Government Gazette.
10. Private Secretary to Principal Secretary, Housing & Urban Development Department.
11. Sh. Baldev Raj S/o Sh. Munshi Ram, Ward No. 4, Akhnoor.
12. Executive Officer, Municipal Committee, Akhnoor.
13. Master file/Stock file/website.

**(Thannaji Bhat)**

Under Secretary to the Government  
Housing & Urban Development Department

24/12/21  
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